

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-205
IB- 1634/ND/2019

IN THE MATTER OF:

M/s. Mitsubishi Elecator India Pvt. Ltd.

Vs

M/s. Ireo Pvt. Ltd

....Applicant

....Respondent

SECTION

U /s. 9 of IBC, 2016

Order delivered on 14.02.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

For the Respondent :

ORDER

Due to some personal reasons , Sh. K.K. Vohra, Member (Technical) has recused from hearing this matter. Let a request letter be sent to Hon'ble President to direct the Registry to list this matter before another bench in which Sh. K.K. Vohra, Member (Technical) is not a member or part of Coram. List the case on **04.03.2020**.


MEMBER (T)


(ABNI RANJAN KUMAR SINHA)
MEMBER (J)

(Chirag)